

### Chelliah Committee's Report

\*18. SHRI INDER KUMAR  
GUJRAL:  
DR. NARREDDY THULASI  
REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have examined the Chelliah Panel Report on Tax Reforms; and

(b) if so, what are the details of the conclusions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) The Tax Reforms Committee headed by Dr. Raja J. Chelliah has so far submitted two Reports—Interim Report in December, 1991 and Final Report (part I) in August, 1992. While the Government decisions in respect of the recommendations contained in the Interim Report were generally incorporated in the Budget proposals for 1992-93, the recommendations contained in the later report are still under examination.

### Collapse of the Eastern Region Power Grid

\*19 SHRI GAYA SINGH:  
SHRI GURUDAS DAS GUPTA:

Will the Minister of POWER be pleased to state:

(a) whether it is fact that the Eastern Region Power grid collapsed, recently;

(b) if so, the extent of damage caused to the generating units by this collapse; and

(c) what are the causes for the collapse of the system and what preventive measures are proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) A grid disturbance occurred in the Eastern Region Grid on

22nd October, 1992 at 20.47 hrs., resulting in partial collapse of the Grid. Consequently, power supply in West Bengal (excluding Calcutta city) and Bihar (excluding Western parts) was interrupted. The Orissa and Sikkim systems remained unaffected.

(b) No damage to any of the generating units has been reported.

(c) The Eastern Grid disturbance was triggered when the jumper of one of the three conductors of the 220 KV Parulia-Bidhannagar (Y-Phase) snapped near the dead end tower of the Parulia Sub-station resulting in a short circuit fault. The remedial measures proposed include maintenance and upkeep of electrical equipments and protective relay system, augmentation of load despatch and communication facilities, appropriate technical measures to localise the faults such as islanding scheme, automatic under frequency load shedding to arrest fast decay of frequency, installation of static var compensation and power system stabilisers to arrest voltage decay in the event of a contingency.

### Pollution Caused by DESU'S Rajghat Unit

\*20. SHRI SHANTI TYAGI: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the Ministry of Environment and Forests have accused DESU's Rajghat Unit for causing pollution beyond the permissible limit;

(b) if so, what are the details in this regard; and

(c) whether DESU has agreed to bring down the pollutants of the Rajghat Unit to the prescribed standards?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c) Ministry of Environment & Forests have expressed concern about the air pollution at the Rajghat Power Station being more than the prescribed limit. The problem is due